

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:196

ANSWERED ON:01.08.2011

CONDITION OF BORDER ROADS

Gowda Shri D.B. Chandre;Jeyadural Shri S. R.;Kodikunnil Shri Suresh;Mahajan Smt. Sumitra

**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of the roads being constructed by the Border Roads Organisation (BRO) along the Indo-China Border;
- (b) whether gross irregularities in the allocation of tenders for these roads have been reported recently;
- (c) if so, the details thereof;
- (d) whether any inquiry/inspection has been conducted in this regard;
- (e) if so, the details thereof including the details of technical audit conducted by the Chief Technical Examiner of Border Roads Development Board; and
- (f) the action taken by the Government against the officials found guilty?

**Answer**

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

- (a) Border Roads Organisation (BRO) has been entrusted with the construction of 61 roads of total length of 3394 Km along the Indo-China border.
- (b) to (e): Yes, Madam. Some irregularities in allocation of tender as well as in construction of roads were reported. Chief Technical Examiner (CTE) of BRDB had carried out technical audit of certain roads constructed along Indo-China border. A Court of Inquiry has been ordered to investigate the irregularities reported in the works in Himachal Pradesh. Further Chief Technical Examiner of CVC has taken up investigation of the cases pertaining to roads in Arunachal Pradesh.
- (f) Officers against whom prima facie cases were found, have been removed from present assignments.